

**FORM 6**  
**[THE DESIGNS ACT, 2000]**  
**REQUEST FOR SEARCH**  
(See section 18)

When registration number is supplied

<sup>3</sup>[For Fee see First Schedule]

I hereby request that I may be given such information as I may be entitled to under section 18 of the Designs Act, 2000, with respect to the design registered under

<sup>4</sup>Insert number of design.

No.<sup>4</sup>.....

Address for service in India is—

.....  
.....

Dated this..... day of .....20.....

<sup>5</sup>To be signed by the applicant or authorised agent. (Signed)<sup>5</sup>.....

To  
The Controller of Designs,  
The Patent Office,